

(a) whether Government are undertaking a programme for rapid electrification of railway lines ;

(b) if so, the target of new lines to be electrified over the next five years, giving annual additions ;

(c) whether the major trunk routes would all be electrified in the next three years ;

(d) if not, whether it would be possible to expedite such a programme of electrification of trunk routes ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) A programme for electrification of selected trunk routes has been undertaken.

(b) During the VIIth Five Year Plan, 3400 route kilometres of lines are programmed to be electrified, of which 461 route kilometres have already been electrified during the first year i.e., 1985-86.

(c) No, Sir.

(d) No, Sir.

**Report in Respect of Vessels Being Built for ONGC by Hindustan Shipyard, Visakhapatnam**

4791. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether under a transfer of technology arrangement, M/s. Norway Trading Ltd. A S. Ulstein Norway Guarantee Engineer (I.B.J. Skeistrand) sent to Hindustan Shipyard Ltd., Visakhapatnam to oversee the construction of O.SSVs bearing Shipyard numbers VC-1151; VC-1152, etc. have sent any reports to the Ministry or to the Chief Executive of the Shipyard about the unsatisfactory and poor quality of execution of work in respect of the above vessels being built for the Oil and Natural Gas Commission ; and

(b) if so, the steps being taken to improve upon the quality of construction ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) A project coordinator was provided by M/s. Ulstein Trading Co. Norway under the provision of Material Package Agreement entered into with the shipyard and not under the provision of technology agreement. These services are provided on advisory capacity and primarily relates to ensuring early receipt of the technical information from M/s. Ulstein and suggest solution for the technical problems that normally arise in building such ships. Ulstein Project Coordinator had addressed a letter to the Chief Executive of the shipyard commenting about the workmanship and conditions of the ship at the time of launching and some general practices followed in the yard. This letter was replied by HSL clarifying that the structural integrity of vessels at every stage is checked by the Surveyors of the Classification Societies and also by the representatives of the owners and a certificate of satisfactory completion is given. As far as the general practices are concerned, the method of construction, block making and advance outfitting of the blocks and status of the ship at the time of launching varies between shipyard to shipyard particularly between foreign yards and Indian yards depending upon the ready availability of steel, machinery and equipment in time and correct sequence of assembling subject to availability of well organised and skilled ancillary services.

(b) Improvement in the quality of construction is a constant endeavour at the Shipyard by close supervision so that the short-comings are not repeated in the subsequent construction.

**Dieselisation and Attachment of Coaches to Trains Running between Hyderabad and Parli Vaijnath**

4792. SHRI ARVIND TULSI KAMBLE : Will the Minister of RAILWAYS : be pleased to state :

(a) the number of passenger and goods trains which are running between

Hyderabad and Parli Vajjnath and whether there is any express or mail train also between these stations ;

(b) whether there is any proposal to attach first class and A.C. Two-tier coaches with those passengers trains ;

(c) whether there is any proposal to run these trains by diesel engine ; and

(d) whether Government propose to attach a coach at Hyderabad for Tirupathi in the Tirupathi bound trains running between Parli Vajjnath and Hyderabad ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Only two pairs of Passenger trains and two goods trains each way are running on the section.

(b) and (c) No, Sir.

(d) No, Sir. 347/348 Passenger trains provide connection with 29/30 Hyderabad-Tirupati Rayalaseema Express at Vikarabad.

#### Sample Drawn from Imported Human Deploid Cell Vaccines

4793 SHRI HARI KRISHNA SHASTRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 6148 on 10 April, 1986 regarding scarcity of anti-rabies vaccines and to state :

(a) whether Human Deploid Cell Vaccine is being released for human consumption without testing ;

(b) whether it is also a fact that apart from prohibitive cost, the vaccine being imported is not of Standard quality ; and

(c) if so, the quantity imported during the last three years and how many samples were drawn ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Human Deploid Cell Anti-Rabies Vaccine marketed in India is not directly tested. However, serological testing of different batches of the Vaccine is regularly done in several laboratories of the Country.

(b) Due to complicated manufacturing process the cost of the vaccine is high but there is no evidence to show that it is not of standard quality. The vaccine is used all over the world with excellent results.

(c) During the last 3 years, 142020 doses of the Vaccine were imported by M/s Serum Institute of India, Pune from M/s Institute Morieux France. Two samples of the vaccines were got tested at the Central Research Institute, Kasauli.

#### Drug Manufacturing units without Testing Laboratories

4794. SHRI PRAKASH V. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 6269 on 10 April, 1986 regarding drug manufacturing units without testing laboratories and state ;

(a) whether it is a fact that more than 80 percent drug manufacturing units do not possess testing laboratories and are releasing medicines without test ; and

(b) if so, the total number of units which do not possess testing laboratories ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b) It is not a fact that more than 80 percent drug manufacturing units do not possess testing laboratories and are releasing medicines without test. Under the Drugs and Cosmetics Act every batch of drug is required to be tested before it is released for sale. Small Scale manufacturers who do not have facilities for sophisticated testing in their